

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/2886/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 18th August, 2020

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. DJ/BAK/2020/1877, dtd. 18.08.2020,

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 1(one) day on 21.08.2020 along with station leave permission, with the official vehicle, at your own cost, from the evening of 19.08.2020 till the morning of 24.08.2020, subject to adherence to lockdown protocols.

The Additional District & Sessions Judge, Baksa, Mushalpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

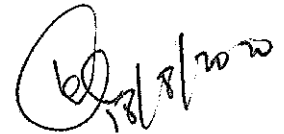
sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/2887/A, dated 18.8.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

